

13.25 hrs.

PAPERS LAID ON THE TABLE**Annual Administrative Report of Cantonment Boards for 1990-91 and Review on the Annual Report of Bharat Electronics for 1990-91***[English]*

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (Shri Sharad Pawar): On I beg to lay on the Table—

(1) A copy of the annual Administration Reports (Hindi and English versions) of Cantonment Boards for the year 1990-91. [Placed in Library. See No. LT—1134/91]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Bharat Electronics for the year 1990-91.

(ii) Annual Report of the Bharat Electronics for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1135/91]

Review on the working and Annual Report of Housing and Urban Development Corporation Limited for 1990-91

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): Sir, I

beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Housing and Urban Development Corporation Limited, for the year 1990-91.

(ii) Annual Report of the Housing and Urban Development Corporation Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1136/91]

Review on the working and Annual Report of India Tea and restaurants Limited for 1990-91 etc.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.-

(a) (i) Review by the Government on the working of the India Tea and Restaurants Limited for the year 1990-91

(ii) Annual Report of the India Tea and Restaurants Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1137/91]

(b) (i) Review by the Government on

the working of the State Trading Corporation of India Limited for the year 1990-91

- (ii) Annual Report of the State Trading Corporation of India Limited, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1138/91]
- (c) (i) Review by the Government on the working of the Spices Trading Corporation Limited for the year 1990-91.
- (ii) Annual Report of the Spices Trading Corporation for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1139/91]
- (d) (i) Review by the Government on the working of the Projects and Equipment Corporation of India Limited for the year 1990-91.
- (ii) Annual Report of the Projects and Equipment Corporation of India Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1140/91]
- (e) (i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Limited for the year 1990-91.
- (ii) Annual Report of the Minerals and Metals Trading Corporation

of India Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1141/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1990-91.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Rubber Board, Kottayam, for the year 1990-91. [Placed in Library. See No. LT—1142/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 1990-91 along with audited Accounts. [Placed in Library. See No—LT-1143/91]
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Arbitration, New Delhi, for the year 1990-91. [Placed in Library. See No. LT—1143/91]

Review on the working and Annual Report of sponge iron India Limited of Hyderabad for 1990-91 etc.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): Sir, I beg to lay on the table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-